

Housing loan for construction of houses in rural areas

†3160. SHRI RAMNATH THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the number of beneficiaries of the subsidised housing loan given by Government for construction of houses in rural areas is very low because of its complex process and difficult eligibility conditions; and

(b) if so, whether Government would consider making it simple and easier to make its dream of "Home For All" come true?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) and (b) The Ministry of Rural Development has launched the Rural Housing Interest Subsidy Scheme (RHSS) for those rural households who are outside the Permanent Wait List (PWL) of Pradhan Mantri Awaas Yojana- Gramin (PMAY-G). RHSS provides for interest subsidy of 3% on the principal amount of housing loan up to a maximum amount of ₹ 2.0 Lakh, irrespective of the quantum of housing loan, for 20 years or full period of the loan, whichever is less. The National Housing Bank (NHB) is the Central Nodal Agency (CNA) for implementation of RHSS. The scheme guidelines are revised from time to time based on the suggestions received from stakeholders.

Construction of roads under PMGSY in chhattisgarh

†3161. SHRI RAM VICHAR NETAM: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the Balrampur-Ramanujganj district of Chhattisgarh during the last three years, year-wise;

(b) the details of ongoing works under PMGSY in Balrampur;

(c) whether Government has received any new proposal regarding the construction of roads in the said areas; and

(d) if so, the details thereof and the reaction of Government thereto?

†Original notice of the question was received in Hindi.